

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1085 of 2019**

**IN THE MATTER OF:**

**Deepak Vegpro Pvt. Ltd.**

**...Appellant**

**Versus**

**Shree Hari Agro Industries Ltd.**

**...Respondent**

**For Appellant:                    Shri S. Ganesh, Sr. Advocate with Shri Narendera  
N. Sharma, Ms. Anindita Saha and Shri Pravesh  
Khyalia, Advocates**

**For Respondent:                Counsel appeared but did not mark appearance**

**O R D E R**

**10.02.2020**            Counsel for Appellant is partly heard. He has submitted brief written submissions. Counsel for Respondent may file brief written submissions not more than three pages today.

                  List the Appeal for further arguments on 6<sup>th</sup> March, 2020 at 12.00 O' Clock.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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